

16/7/2003
Mr. Kulddeep Mathur : Counsel for the applicant.

Mr. Ashok Thawani, Adv. Brief holder
for Mr. Karnal Deven...

now I could get maternal counsel at the
applicant seeks permission
to withdraw this O.A. The prayer
is allowed. This O.A. is dismissed
as withdrawn.

(J. C. Canishie)
member (J)

(R. K. Upadhyaya)
member (A)

Part III and III destroyed
in my presence on 2-3-09
under the supervision of
section officer () as per
order dated 1-31-2-09

Section officer (Records) 2

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27/07/03

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